

K.C.Mishra Vrs. UOI

O.A. No. 364 of 2013

Order dated: 31.07.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

.....

By filing a memo, Mr. D.K.Mohanty, Ld. Counsel appearing for the applicant, prays to withdraw this O.A. due to certain developments which ^{are} ^{have} stated to be taken place in the department with liberty to file a better application if any further cause of action arises.

Prayer is allowed.

Accordingly, the O.A. is disposed of as withdrawn.

Mr. T.Rath, Ld. Standing Counsel for the Railways is

present.



MEMBER(Admn.)



MEMBER(Judl.)

RK

Order dt-31-7-13

Copy of order
may be given to
both counsels.

D
6/8 P.h. Mew
SO(I)